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Title: Introduction of the Special Financial Assistance to the State of Andhra Pradesh Bill, 2015.

SHRI M. MURLI MOHAN (RAJAHMUNDRY): I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Andhra Pradesh for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other Backward Sections of citizens, developing a new capital city at Vijayawada for the State of Andhra Pradesh and for the development, exploitation and proper utilisation of its resources.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Andhra Pradesh for the purpose of promoting the welfare of Scheduled Castes, Scheduled Tribes and Other Backward Sections of citizens, developing a new capital city at Vijayawada for the State of Andhra Pradesh and for the development, exploitation and proper utilisation of its resources."

*The motion was adopted.*

SHRI M. MURLI MOHAN: I introduce the Bill.

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